

O/o the Distt. & Session Judge

Kullu & Lahaul Distt. At Kullu

Receipt No. 69652

Date 8/12/17
OFFICE OF ADDITIONAL DISTRICT AND SESSIONS JUDGE, KULLU, HP

No. Addl.D&SJ/Klu/TDS/2017- 1509
Dated Kullu the 8th December, 2017.

OFFICE ORDER

It is brought to the general litigants/public/Advocates that due to proceeding on leave by the undersigned w.e.f 11th to 14th 2017, all the civil and criminal cases, fixed for during these dates, shall be taken up for effecting hearing on following dates:-

Nature	Date	Next date of effective hearing
Civil and criminal	11.12.2017	19.12.2017
-do-	12.12.2017	20.12.2017
-do-	13.12.2017	21.12.2017
-do-	14.12.2017	22.12.2017

sd
Addl. District and Sessions Judge,
Kullu, H.P.

Ednst. No. As above:

Dated: 8th of December, 2017.

Copy forwarded to:-

1. The Learned District and Sessions Judge, Kullu, HP;
2. District Attorney, Kullu, HP
3. President, Distt. Bar, Kullu, HP.
4. Notice Board ;
5. Guard file .

sd
Addl. District and Sessions Judge,
Kullu, H.P.

